

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

848-252/ND/2019

**IN THE MATTER OF:**

**Income Tax Officer Ward 20(1), New Delhi**

**...PETITIONER**

**Vs.**

**ROC, Delhi &Ors (M/s. Prachi Interiors Pvt. Ltd.)**

**...RESPONDENT**

**Section**

**Under Section 252**

**Order delivered on 18.12.2019**

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :**

**For the I.T. Department**

**:Mr. Zoheb Hossain, Sr. St.  
counsel and Mr. Fahad M.  
Khan, Advocate**

**For the Respondent/ Corporate-debtor**

**:Mr. Alok Pandey, AROC**

**ORDER**

Heard the submissions made by the counsel for the petitioner. Counsel for the petitioner seeks time to file the affidavit of service. AROC is present. Post the matter to 14.02.2020.

- S d -

**(V.K. Subburaj)  
Member (T)**

- S d -

**(Abni Ranjan Kumar Sinha)  
Member (J)**